

**TICs in Andhra Pradesh**

2856. SHRI C.M. RAMESH: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of the existing Training-cum-Incubation Centres (TICs) in the State of Andhra Pradesh;

(b) whether Government has proposed to increase the number of TICs during the Twelfth Five Year Plan; and

(c) if so, the number of centres proposed to be opened during the Twelfth Five Year Plan?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) The National Small Industries Corporation Limited (NSIC), a Public Sector Undertaking under the administrative control of this Ministry, has set up two Training-cum-Incubation Centres (TICs) in the State of Andhra Pradesh in partnership with the following organizations:

(i) Association of Lady Entrepreneurs of Andhra Pradesh, Hyderabad; and

(ii) Social Activities for Rural Development Society, Tangtur.

(b) and (c) Setting up of TICs is not undertaken through Plan funds. NSIC considers the setting up of new TICs based on the merit of the proposal received from private organizations.

**ARI's in NE States**

2857. SHRIMATI NAZNIN FARUQUE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the present status of Agro and Rural Industries (ARIs) in North East States; and

(b) the amount allocated and utilized for setting-up and development of ARIs for the last three years, State-wise?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) At present 56 khadi institutions and 96 village industries institutions are enlisted with Khadi and Village Industries Commission

(KVIC) and 37 coir units are registered with the Coir Board in the North Eastern Region (NER). 02 khadi, 11 village industries and 02 coir clusters have been developed in the NER under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI). Rs.25563.53 lakh margin money subsidy has been utilized from 2008-09 to 2011-12 under Prime Minister's Employment Generation Programme (PMEGP) for setting-up of 21823 micro-enterprises in NER, creating employment for an estimated 161703 persons.

(b) State-wise funds released by KVIC under PMEGP and other Plan schemes in NER in the last three years is given in the Statement-I (See below). State-wise funds released by Coir Board under Plan schemes in the last three years is given in the Statement-II (See below).

**Statement-I**

*State-wise funds released by KVIC under PMEGP and other Plan schemes in NER*

(Rs in lakh)						
State	2009-10		2010-11		2011-12	
	Funds released under PMEGP including Backward and Forward linkages	Funds released under other Plan Schemes	Funds released under PMEGP including Backward and Forward linkages	Funds released under other Plan Schemes	Funds released under PMEGP including Backward and Forward linkages	Funds released under other Plan Schemes
1	2	3	4	5	6	7
Assam	3877.70	53.49	3892.54	1080.06	4273.94	575.84
Arunachal Pradesh	95.93	12.99	592.59	60.53	369.25	42.59
Manipur	33.76	8.49	304.00	51.44	886.70	27.20
Meghalaya	189.77	18.72	1009.94	39.10	930.22	115.48
Mizoram	65.70	10.62	899.45	52.95	498.50	22.66

1	2	3	4	5	6	7
Nagaland	37.39	22.24	839.94	142.13	711.36	37.96
Sikkim	147.05	8.15	354.47	44.38	0.00	69.64
Tripura	129.57	3.00	1096.54	81.15	2751.27	20.05
TOTAL	4576.87	137.70	8989.74	1551.74	10421.24	911.42

***Statement-II***

*State-wise funds released by Coir Board under Plan Schemes in NER*

(Rs. in lakh)

State	2009-10	2010-11	2011-12
	Funds released	Funds released	Funds released
Assam	132.01	138.28	160.52
Arunachal Pradesh	-	-	-
Manipur	-	-	-
Meghalaya	-	-	-
Mizoram	-	-	-
Nagaland	-	-	-
Sikkim	0.23	5.42	0.20
Tripura	39.43	40.38	27.17
TOTAL	171.67	184.08	187.89

**Funds under PMRY for Assam**

2858. SHRI BHUBANESWAR KALITA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of amount allocated and released by Government during the last three years under Prime Minister Rozgar Yojana (PMRY) in the State of Assam;

(b) the details of amount spent under the scheme during this period; and

(c) the steps that are being taken by Government to allocate the funds for Assam during the year 2012-13?